

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No.      | T.P. No. | Purpose    | Section | Name of the Parties<br>M/s. / Mr.             |
|------------------------------|----------|------------|---------|---|
| CA(CAA)<br>No.44/BB/<br>2017 | -        | For Orders | 230/232 | Grameen Koota Financial Services<br>Pvt. Ltd. |

|         |                                     |   |  |
|---------|-------------------------------------|---|--|
| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | <b>RAYAPPA Y. HADAGALI</b><br>For APPLICANT<br>REPRESENTATION TO WHOM | SIGNATURE<br> |
|         |                                     | <b>9980417262</b>   |  |

ORDER

Orders pronounced vide separate order.

  
Member (J)

  
Member (T)